

(Physical/Virtual/Hybrid mode)
MICROSOFT TEAMS MEETING I.D. 442-278-856-546
PASS CODE :: 5ZS5vX COURT HALL NO.5
NATIONAL LOK ADALAT DATED 12.09.2026
CAUSE LIST FOR BENCH I

CHAIRMAN: HON'BLE SRI JUSTICE SUBBA REDDY SATTI , JUDGE,
HIGH COURT OF ANDHRA PRADESH
MEMBER : SRI V. RAGHU , ADVOCATE,
HIGH COURT OF ANDHRA PRADESH

ICICI LOMBARD GENERAL INSURANCE COMPANY LIMITED						
ITEM NO.	SL. NO.	CATERGORY	CASE NO.	YEAR	COUNSEL FOR THE APPELLANT	COUNSEL FOR THE RESPONDENT
1	1	MACMA	1923	2010	TADDI NAGESWARA RAO	GUDI SRINIVASU
2	2	MACMA	1967	2010	CH RAVINDRA BABU	RAVI SHANKAR JANDHYALA
3	3	MACMA	31	2011	SURESH KUMAR REDDY KALAVA	S PRANATHI
4	4	MACMA	1268	2011	A RAMAKRISHNA REDDY	HARINATH REDDY SOMA
5	5	MACMA	1332	2017	INENI VENKATA PRASAD	-
6	6	MACMA	514	2018	KRISHNANAND VADAKATTU	HARISH KUMAR RASINENI S PRANATHI -R.3
7	7	MACMA	242	2021	S PRANATHI	O UDAYA KUMAR
8	8	MACMA	457	2024	GUDI SRINIVASU	K PRIDHVI RAJU
9	9	MACMA	474	2024	A SAI ROHIT	-
10	10	MACMA	488	2025	GUDI SRINIVASU	-
11	11	MACMA	686	2025	GUDI SRINIVASU	KOMMAREDDY DIVAKARA REDDY
12	12	MACMA	443	2026	GUDI SRINIVASU	T D PHANI KUMAR
13	13	MACMA	450	2026	GUDI SRINIVASU	-
APSRTC						
ITEM NO.	SL. NO.	CATERGORY	CASE NO.	YEAR	COUNSEL FOR THE APPELLANT	COUNSEL FOR THE RESPONDENT
14	1	MACMA	238	2019	ARAVALA RAMA RAO SC FOR APSRTC	
15	2	MACMA	733	2025	ARAVALA RAMA RAO SC FOR APSRTC	O UDAYA KUMAR
16	3	MACMA	1026	2025	ARAVALA RAMA RAO SC FOR APSRTC	-

17	4	MACMA	1036	2025	ARAVALA RAMA RAOSC FOR APSRTC	-
18	5	MACMA	1171	2025	ARAVALA RAMA RAOSC FOR APSRTC	K.M.PAVAN KUMAR
19	6	MACMA	1224	2025	ARAVALA RAMA RAO SC FOR APSRTC	VENKATA REDDY. Y

BAJAJ ALLIANZ GENERAL INSURANCE COMPANY LIMITED

ITEM NO.	SL. NO.	CATERGORY	CASE NO.	YEAR	COUNSEL FOR THE APPELLANT	COUNSEL FOR THE RESPONDENT
20	1	MACMA	2335	2011	P RAJASEKHAR	G SRVAN KUMAR-R.1. SRINIVASA RAO VUTLA -R.3.
21	2	MACMA	3338	2011	NIMMAGADDA SATYANARAYANA	P B NARASIMHA MURTY
22	3	MACMA	951	2015	BAGGI VENKATA PAVAN KUMAR	PHANI TEJA CHERUVU
23	4	MACMA	2411	2016	G SAI NARAYANA RAO	AMANCHARLA SATISH BABU-R.3. KOTA SUBBA RAO -R.5.
24	5	MACMA	1088	2017	BAGGI VENKATA PAVAN KUMAR	R VENKATA KRISHNA
25	6	MACMA	455	2026	K.M.PAVAN KUMAR	GUDI SRINIVASU

ROYAL SUNDARAM ALLIANCE INDUSRANCE COMPANY LIMITED

ITEM NO.	SL. NO.	CATERGORY	CASE NO.	YEAR	COUNSEL FOR THE APPELLANT	COUNSEL FOR THE RESPONDENT
26	1	MACMA	2679	2011	A.SAI ROHIT	V SUDHAKAR REDDY
27	2	MACMA	2049	2012	A.SAI ROHIT	NUTHALAPATI KRISHNA MURTHY
28	3	MACMA	1348	2013	A.SAI ROHIT	NAGARAJU NAGURU
29	4	MACMA	1586	2013	D RAVI KIRAN	NARASIMHA RAO GUDISEVA
30	5	MACMA	1606	2013	KOTA SUBBA RAO	M KARIBASIAH
31	6	MACMA	2924	2013	KOTA SUBBA RAO	Y SUDHAKAR
32	7	MACMA	357	2014	D RAVI KIRAN	T JANARDHAN RAO
33	8	MACMA	1464	2014	KOTA SUBBA RAO	SUDEEPTHI POTLURI
34	9	MACMA	2139	2014	KOTA SUBBA RAO	K RAMAKANTH REDDY
35	10	MACMA	2148	2014	KOTA SUBBA RAO	M KARIBASIAH
36	11	MACMA	3354	2014	KOTA SUBBA RAO	KAMBHAMPATI RAMESH BABU
37	12	MACMA	3629	2014	N MOHAN KRISHNA	T DIWAKAR REDDY

38	13	MACMA	1031	2015	GUDI SRINIVASU	NARESH BYRAPANENI
39	14	MACMA	1491	2015	KOTA SUBBA RAO	N CHANDRA SEKHAR REDDY
40	15	MACMA	2200	2015	N MOHAN KRISHNA	S S PRAKASH
41	16	MACMA	2559	2015	A.SAI ROHIT	-
WRIT PETITIONS						
ITEM NO.	SL. NO.	CATERGORY	CASE NO.	YEAR	COUNSEL FOR THE APPELLANT	COUNSEL FOR THE RESPONDENT
42	1	WP	6526	2014	PECHATHY RANGA RAO	Y KOTESWAR RAO & GP FOR REVENUE
43	2	WP	6539	2014	PECHATHY RANGA RAO	Y KOTESWAR RAO & GP FOR REVENUE
44	3	WP	9457	2016	T V S PRABHAKARA RAO-P.1. TO P.3. V SAI KUMAR -P.4.	GP FOR REVENUE & MALLIKHARJUNA MOORTHY K-R.5.
45	4	WP	9515	2026	V SAI KUMAR	GP FOR REVENUE & MALLIKHARJUNA MOORTHY K-R.6.
SECOND APPEALS						
ITEM NO.	SL. NO.	CATERGORY	CASE NO.	YEAR	COUNSEL FOR THE APPELLANT	COUNSEL FOR THE RESPONDENT
46	1	SA	696	2011	DHANUNJAY GONUGUNTLA	N SRIRAM MURTHY-R.1.

**Sd/-
SECRETARY,
APHCLSC.**

(Physical/Virtual/Hybrid mode)
MICROSOFT TEAMS MEETING I.D. 410-620-668-797
PASS CODE :: 7vRz5v COURT HALL NO.19
NATIONAL LOK ADALAT DATED 12.09.2026
CAUSE LIST FOR BENCH II

CHAIRMAN: HON'BLE SRI JUSTICE MAHESWARA RAO KUNCHEAM , JUDGE,
HIGH COURT OF ANDHRA PRADESH

MEMBER : SRI SATULURI MURALI MOHAN , ADVOCATE,
HIGH COURT OF ANDHRA PRADESH

NATIONAL INSURANCE COMPANY LIMITED						
ITEM NO.	SL. NO.	CATERGORY	CASE NO.	YEAR	COUNSEL FOR THE APPELLANT	COUNSEL FOR THE RESPONDENT
1	1	SR	38935	2007	P PHALGUNA RAO	-
2	2	MACMA	5145	2008	S A V RATNAM	T C KRISHNAN
3	3	MACMA	2210	2011	MANIMMA MEDIDA	MANGENA SREE RAMA RAO
4	4	MACMA	4007	2012	SRAVAN KUMAR MANNAVA	M VENKATA NARAYANA
5	5	MACMA	1757	2014	S A V RATNAM	V ESWARAAIAH CHOWDARY
6	6	MACMA	1176	2019	K MADHUSUDHAN REDDY	R SUDHA RANI
7	7	MACMA X-OBJ 28/2024	85	2024	T S RAYALU	SODUM ANVESHA
8	8	MACMA	88	2024	T S RAYALU	SODUM ANVESHA
9	9	MACMA	464	2025	VENKATA SUBBAIAH POGULA	HEMANTH KUMAR VENNA
10	10	MACMA	313	2026	V VEERABHADRA CHARY	MANGENA SREE RAMA RAO
SHRIRAM GENERAL INSURANCE COMPANY LIMITED						
ITEM NO.	SL. NO.	CATERGORY	CASE NO.	YEAR	COUNSEL FOR THE APPELLANT	COUNSEL FOR THE RESPONDENT
11	1	MACMA	2005	2018	A K KISHORE REDDY	HEMANTH KUMAR VENNA
12	2	MACMA	2418	2018	V HEMANTH KUMAR	
13	3	MACMA	466	2022	A JAYANTHI	SAGI SURYANARAYANA RAJU
14	4	MACMA	82	2023	A JAYANTHI	NAGESWARA RAO V
15	5	MACMA	392	2023	A JAYANTHI	LAKSHMIKANTH REDDY DESAI
16	6	MACMA	518	2023	V HEMANTH KUMAR	
17	7	MACMA	172	2024	GUDI SRINIVASU	SANJEEVA REDDY RACHAMALLA

18	8	MACMA	376	2024	P GOPALA KRISHNA	N RAMA KRISHNA
19	9	MACMA	822	2024	GUDI SRINIVASU	
20	10	MACMA	146	2025	A JAYANTHI	KAMBHAMPATI RAMESH BABU
21	11	MACMA	879	2025	KORAGANTI SREENIVASARAO	
22	12	MACMA	906	2025	GUDI SRINIVASU	KRISHNA DARAPU
23	13	MACMA	950	2025	KORAGANTI SREENIVASARAO	PARIMI RAMA RAYUDU
24	14	MACMA	1048	2025	GUDI SRINIVASU	KATHA SIVA SAI CHANDRA SUBHASH
25	15	MACMA	1169	2025	N RAMA KRISHNA	-
26	16	MACMA	61	2026	KORAGANTI SREENIVASARAO	G SRAVAN KUMAR-R.6.
27	17	MACMA	476	2026	GUDI SRINIVASU	
28	18	MACMA	500	2026	GUDI SRINIVASU	

ROYAL SUNDARAM ALLIANCE INDUSRANCE COMPANY LIMITED

ITEM NO.	SL. NO.	CATERGORY	CASE NO.	YEAR	COUNSEL FOR THE APPELLANT	COUNSEL FOR THE RESPONDENT
29	1	MACMA	890	2016	CHEKURI SRIPATI RAO	-
30	2	MACMA	1187	2016	A.SAI ROHIT	-
31	3	MACMA	1890	2016	A.SAI ROHIT	V SUDHAKAR REDDY
32	4	MACMA	1992	2016	CHEKURI SRIPATI RAO	PALAPARTHI PRABHAKAR -R.2&R.3. G SAI NARAYANA RAO-R.4 & R.5.
33	5	MACMA	3056	2016	CHEKURI SRIPATI RAO	INENI VENKATA PRASAD
34	6	MACMA	686	2017	GUDI SRINIVASU	K KOUTILYA
35	7	MACMA	1238	2017	KOTA SUBBA RAO	-
36	8	MACMA	1795	2017	KOTA SUBBA RAO	RAMESH BABU TATAPUDI
37	9	MACMA	2173	2017	GUDI SRINIVASU	K SAI MOHAN RAO
38	10	MACMA	2651	2017	D RAVI KIRAN	RAMESH N

IFFCO TOKIO GENERAL INSURANCE COMPANY LIMITED

ITEM NO.	SL. NO.	CATERGORY	CASE NO.	YEAR	COUNSEL FOR THE APPELLANT	COUNSEL FOR THE RESPONDENT
39	1	MACMA	2680	2015	NARSIMHA MURTHY BITRA	ENDLURI ISRAEL
40	2	MACMA	484	2021	GUDI SRINIVASU	KANITHI HARI KRISHNA

CRIMINAL CASES						
ITEM NO.	SL. NO.	CATEGORY	CASE NO.	YEAR	COUNSEL FOR THE APPELLANT	COUNSEL FOR THE RESPONDENT
41	1	CRLRC	163	2020	N BHARAT BABU	PUBLIC PROSECUTOR-R.2.
42	2	CRLRC	181	2020	MADHAVA RAO NALLURI	NAGESWARA RAO CHAVA PUBLIC PROSECUTOR-R.2.
43	3	Review I.A.No.4/2024 in CRP	2058	2022	SIVAPRASAD REDDY VENATI	SARIGALA PRAHAAS

Sd/-
SECRETARY.
APHCLSC.

(Physical/Virtual/Hybrid mode)
MICROSOFT TEAMS MEETING I.D. 451-690-014-407-24
PASS CODE :: zL2zm2BY COURT HALL NO.34
NATIONAL LOK ADALAT DATED 12.09.2026
CAUSE LIST FOR BENCH III

CHAIRMAN: HON'BLE SRI JUSTICE ALAPATI GIRIDHAR , JUDGE,
HIGH COURT OF ANDHRA PRADESH
MEMBER : SRI A S C BOSE , ADVOCATE,
HIGH COURT OF ANDHRA PRADESH

NEW INDIA ASSURANCE COMPANY LIMITED						
ITEM NO.	SL. NO.	CATERGORY	CASE NO.	YEAR	COUNSEL FOR THE APPELLANT	COUNSEL FOR THE RESPONDENT
1	1	MACMA	1360	2008	N SIVA REDDY	A JAYANTHI
2	2	MACMA	2032	2008	N SURYA KUMARI	A JAYANTHI
3	3	MACMA	3297	2008	J JANAKIRAMI REDDY	NARESH BYRAPANENI
4	4	MACMA	3556	2008	J JANAKIRAMI REDDY	T S RAYALU
5	5	MACMA	3972	2008	P SATYA MANJULA	SRINIVAS MANTHA
6	6	MACMA	4332	2008	V V N NARASIMHAM	M V S SURESH KUMAR
7	7	MACMA	1297	2009	J JANAKIRAMI REDDY	A JAYANTHI
8	8	MACMA	246	2011	JAYANTI S C SEKHAR	KOTA SUBBA RAO
9	9	MACMA	425	2011	K RATHANGA PANI REDDY	C V RAJEEVA REDDY C PRAKASH REDDY
10	10	MACMA	2148	2012	A JAYANTHI	V R REDDY KOVVURI
11	11	SR	9518	2012	C PRAKASH REDDY	-
12	12	MACMA	1118	2016	P SATYA MANJULA	
13	13	MACMA	2582	2018	G HARAGOPAL	-
14	14	MACMA	2905	2018	B V KRISHNA REDDY	C PRAKASH REDDY
15	15	MACMA	3257	2018	P SATYA MANJULA	
16	16	MACMA	3275	2018	P SATYA MANJULA	-
17	17	MACMA	319	2019	PRABHAKARA RAO RANGA	D KODANDARAMI REDDY
18	18	MACMA	330	2019	AMANCHARLA SATISH BABU	P HEMACHANDRA
19	19	MACMA	562	2019	PRABHAKARA RAO RANGA	-
20	20	MACMA	619	2019	AMANCHARLA SATISH BABU	D KODANDARAMI REDDY

21	21	MACMA	838	2019	C PRAKASH REDDY	N CHANDRA SEKHAR REDDY
22	22	MACMA	964	2019	P SATYA MANJULA	KONA N.D.V.RAMANA RAO
23	23	MACMA	1294	2019	C PRAKASH REDDY	N CHANDRA SEKHAR REDDY
24	24	MACMA	239	2020	C PRAKASH REDDY	MURALI LINCOLN
25	25	MACMA	487	2020	C PRAKASH REDDY	KAMBHAMPATI RAMESH BABU
26	26	MACMA	12	2024	PRABHAKARA RAO RANGA	VENKATA SUBBAIAH POGULA
27	27	MACMA	93	2025	PRABHAKARA RAO RANGA	N SUBBA RAO

ORIENTAL INSURANCE COMPANY LIMITED

ITEM NO.	SL. NO.	CATERGORY	CASE NO.	YEAR	COUNSEL FOR THE APPELLANT	COUNSEL FOR THE RESPONDENT
28	1	MACMA	1582	2009	KRISHNANAND VADAKATTU	G RAMA MOHAN REDDY
29	2	MACMA	2090	2009	GUDI SRINIVASU	M PRABHAKARA RAO
30	3	MACMA	1811	2010	C PRAKASH REDDY	S PRANATHI
31	4	MACMA	305	2011	INENI VENKATA PRASAD	K N V RADHA KRISHNA
32	5	MACMA	2316	2013	J SESHAGIRI RAO	RAMANA P.V. - R.2. GUDI SRINIVASU- R.4.
33	6	MACMA	1185	2014	K RATHANGA PANI REDDY	P RAMANJANEYULU
34	7	MACMA	2700	2014	P RAMANJANEYULU	M SIVA KUMAR
35	8	MACMA	4166	2014	S A V RATNAM	K. NARSI REDDY K SITA RAM
36	9	MACMA	1802	2015	NARESH BYRAPANENI	G RAMA GOPAL
37	10	MACMA	2041	2015	A JAYANTHI	N SRIHARI
38	11	MACMA	2255	2016	N RAMA KRISHNA	V SAI KUMAR
39	12	SR	43708	2016	M SATISH REDDY	-
40	13	SR	466	2017	B NAGA SAILAKSHMI	M KARIBASIAH
41	14	MACMA	607	2017	B PARAMESWARA RAO	-
42	15	MACMA	2126	2017	B PARAMESWARA RAO	D KODANDARAMI REDDY
43	16	MACMA	609	2018	K MADHUSUDHAN REDDY	M SIVA JYOTHI
44	17	MACMA	241	2022	A JAYANTHI	NARASIMHA MURTHY GOLLAMUDI
45	18	MACMA	688	2024	MAHESWARI ARIKA	PADMAJA VAKA

WRIT PETITIONS						
ITEM NO.	SL. NO.	CATERGORY	CASE NO.	YEAR	COUNSEL FOR THE APPELLANT	COUNSEL FOR THE RESPONDENT
46	1	WP	16737	2023	KALLA TULASI DURGAMBA	GP FOR LAND ACQUISITION
47	2	WP	26503	2024	KALLA TULASI DURGAMBA	GP FOR LAND ACQUISITION

Sd/-
SECRETARY,
APHCLSC.

(Physical/Virtual/Hybrid mode)

MICROSOFT TEAMS MEETING I.D. 479-676-022-556-50

PASS CODE :: 7LX7oU6W COURT HALL NO.35

NATIONAL LOK ADALAT DATED 12.09.2026

CAUSE LIST FOR BENCH IV

CHAIRMAN: HON'BLE SRI JUSTICE PURUSHOTTAM KUMAR CHINTALAPUDI , JUDGE
HIGH COURT OF ANDHRA PRADESH

MEMBER : SMT. K. ARUNA, ADVOCATE,
HIGH COURT OF ANDHRA PRADESH

RELIANCE GENERAL INSURANCE COMPANY LIMITED						
ITEM NO.	SL. NO.	CATERGORY	CASE NO.	YEAR	COUNSEL FOR THE APPELLANT	COUNSEL FOR THE RESPONDENT
1	1	MACMA	1594	2011	D RAVI KIRAN	B PARAMESWARA RAO
2	2	MACMA	3041	2011	D RAVI KIRAN	-
3	3	MACMA	3350	2011	GUDI SRINIVASU	KOTA SUBBA RAO
4	4	MACMA	3351	2011	GUDI SRINIVASU	KOTA SUBBA RAO
5	5	SR	13637	2011	RAMACHANDRAREDDY GADI	KOTA SUBBA RAO
6	6	MACMA	428	2014	KURITI BHASKARA RAO	SREEMANNARAYANA VATTIKUTI
7	7	MACMA	1112	2014	GUDI SRINIVASU	C PRAKASH REDDY
8	8	MACMA	2357	2014	INENI VENKATA PRASAD	NARESH BYRAPANENI
9	9	MACMA	2679	2014	M KARIBASAI AH	T MAHENDER RAO
10	10	MACMA	2003	2015	D RAVI KIRAN	KOTA SUBBA RAO
11	11	MACMA	961	2019	GUDI SRINIVASU	V SAI KUMAR
12	12	MACMA	454	2025	CHALLA AJAY KUMAR	V K NAIDU
UNITED INDIA INSURANCE COMPANY LIMITED						
ITEM NO.	SL. NO.	CATERGORY	CASE NO.	YEAR	COUNSEL FOR THE APPELLANT	COUNSEL FOR THE RESPONDENT
13	1	CMA	437	2018	P SATYA MANJULA	V SURENDRA REDDY
14	2	MACMA	2980	2018	P SATYA MANJULA	-
15	3	MACMA	1245	2019	L V S PRASAD BABU PUVVADA	V HEMANTH KUMAR
16	4	MACMA	215	2023	N RAMA KRISHNA	K B RAMANNA DORA GUDI SRINIVASU-R.11.
17	5	MACMA	852	2025	M VENKATA RAMANA REDDY	YAGNA NARAYANA CHEBROLU
18	6	MACMA	905	2025	N RAMA KRISHNA	K B RAMANNA DORA

19	7	MACMA	926	2025	V VEERABHADRA CHARY	SIVA PRASAD KATAKAMSETTY
20	8	MACMA	1030	2025	A JAYANTHI	SHAIK MD UMAR ABDULLAH
ROYAL SUNDARAM ALLIANCE INDUSRANCE COMPANY LIMITED						
ITEM NO.	SL. NO.	CATERGORY	CASE NO.	YEAR	COUNSEL FOR THE APPELLANT	COUNSEL FOR THE RESPONDENT
21	1	MACMA	1843	2018	GUDI SRINIVASU	B GEETA
22	2	MACMA	2025	2018	GUDI SRINIVASU	D SESHASAYANA REDDY
23	3	MACMA	2378	2018	KOTA SUBBA RAO	P NARASIMHULU
24	4	MACMA	2763	2018	GUDI SRINIVASU	D KODANDARAMI REDDY
25	5	MACMA	2901	2018	GUDI SRINIVASU	D KODANDARAMI REDDY
26	6	MACMA	2940	2018	GUDI SRINIVASU	-
27	7	SR	58535	2018	NYSHADHAM CHANDRA SEKHAR	-
28	8	MACMA	103	2019	GUDI SRINIVASU	-
29	9	MACMA	157	2019	D RAVI KIRAN	O UDAYA KUMAR
30	10	MACMA	536	2019	GUDI SRINIVASU	V R REDDY KOVVURI
31	11	MACMA	596	2019	D RAVI KIRAN	M S R CHANDRA MURTHY
32	12	MACMA	604	2019	D RAVI KIRAN	M S R CHANDRA MURTHY
33	13	MACMA	607	2019	D RAVI KIRAN	M S R CHANDRA MURTHY
34	14	MACMA	641	2019	D RAVI KIRAN	M S R CHANDRA MURTHY
35	15	MACMA	947	2019	D RAVI KIRAN	K V R KRISHNA SHARMA
36	16	MACMA	35	2020	GUDI SRINIVASU	D KODANDARAMI REDDY
37	17	MACMA	639	2024	A.SAI ROHIT	SIVAPRASAD REDDY VENATI
38	18	MACMA	51	2025	KOTA SUBBA RAO	SREENIVASA RAO VELIVELA
39	19	MACMA	168	2025	KOTA SUBBA RAO	CHALLA SRINIVASA REDDY
40	20	MACMA	367	2025	KOTA SUBBA RAO	D KODANDARAMI REDDY
WRIT PETITIONS						
ITEM NO.	SL. NO.	CATERGORY	CASE NO.	YEAR	COUNSEL FOR THE APPELLANT	COUNSEL FOR THE RESPONDENT
41	1	WP	24750	2004	KARRI MURALI KRISHNA	B JAYA PRABHAKARA RAO SC for APCO
42	2	WP	4737	2023	NIMMAGADDA REVATHI	PRUDVI RAJU MUDUNURI-R.3.

43	3	WP	576	2026	PATHURI SRINIVAS	SIVAPRASAD REDDY VENATI -R.2. to R.4. & G P FOR AGRICULTURE
44	4	WP	18447	2026	SRINIVAS RAO NARRA	GP FOR REVENUE-R.2. to R.4. M SOLOMON RAJU-R.5.

Sd/-
SECRETARY,
APHCLSC.